

ITEM NO.24

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 263/2020

ANKIT GOYAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 22-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mukesh Kumar Sharma, AOR
Mr. Chatanya Siddharth, Adv.
Mr. Dev Dutt Arya, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Records not received from the concerned Courts.

Issue D.O. letter for remitting records.

List again on 04.05.2022.

SAURABH PARTAP SINGH LALER
Registrar